

Lakshmi Menon: (a) Government are aware that some quantities of consumer goods have gone to Nepal under the aid programmes of foreign countries to generate local funds.

(b) This has not affected Indian Trade with Nepal adversely

(c) No, Sir.

Elections in Nagaland

*166. { **Shri Swell:**
Shri Rishang Keishing:
Shri Indrajit Gupta:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that elections to the Legislative Assembly of Nagaland will be held in 1964;

(b) whether preparations for these elections are complete; and

(c) whether Naga hostiles have agreed to participate in the elections?

The Parliamentary Secretary to the Minister of External Affairs (Shri S. C. Jamir): (a) Yes, Sir.

(b) Preparations are in progress and will be completed in time for the elections to be held in January 1964.

(c) All Nagas, having the necessary qualifications, are free to vote and stand as candidates for elections under the Constitution. Whether any qualified voters actually vote or not will be for them to decide.

Indian killed by Pakistanis in West Bengal

*167. { **Shri Balkrishna Wasnik:**
Shri Raghunath Singh:
Shri Vishwa Nath Pandey:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that an Indian national was shot dead recently by the East Pakistan Rifles at the

border of village Bhikani in 24-Parganas; and

(b) if so, the action taken by Government in the matter?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) Yes, Sir.

On 10-10-1963, between 19.30 and 20.00 hours, an Indian national—Bharat Chandra Roy of village Arshikri, 24-Parganas district, was shot dead by some East Pakistan Rifles personnel, who had, it is reported, earlier lured the deceased into crossing over to the Pakistani side of the River Sonai, which forms the international boundary in this region.

(b) As prescribed under the Ground Rules, a protest has been lodged by the Commandant 3rd Armed Police Battalion, Barrackpore, with the Sector Commander, East Pakistan Rifles, Jessore.

Anti-Indian Statement by Pak. Ambassador in U.A.R.

*168. { **Shri Tridib Kumar Chaudhuri:**
Shri P. C. Borooah:
Shri Raghunath Singh:
Shri Rameshwar Tantia:
Shri Bibhuti Mishra:

Will the **Prime Minister** be pleased to state:

(a) whether the attention of Government has been drawn to the anti-Indian statement reported to have been made at Cairo by Mr. S. K. Dehlavi, the Ambassador of Pakistan to U.A.R. on the 15th October, 1963; and

(b) whether Government have taken up the matter with the Governments of U.A.R. and Pakistan and pointed out that the statement of Mr. Dehlavi constitutes a gross breach of diplomatic conduct?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) Yes, Sir.